THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-206/2013/2887/A

From:-

Smti Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Smti. Suchandra Bhattacharjee, Principal Judge, Family Court,

Dhubri.

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Dated Guwahati, the 25 April, 2025.

Sub:-

Casual leave.

Ref:-

Your letter No. FC.XII-3/2023/144/E dated 24.04.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 24.04.2025 and 25.04.2025.** The Counsellor, Family Court, Dhubri will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-206/2013/ 2888/A, dated , 25 - 04 - 2025

Copy forwarded to:

The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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